

S U P R E M E   C O U R T   O F   I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).12521/2012

U.P.STATE BRIDGE CORP.LTD.

Petitioner(s)

VERSUS

C.I.T LUCKNOW

Respondent(s)

Date: 21/11/2012   This Petition was called on for hearing today.

For Petitioner(s)

Mr. Vishnu Sharma, Adv.  
Ms. Bina Gupta, Adv.

For Respondent(s)

Mr. Naresh Kumar Gaur, Adv.  
Mrs Anil Katiyar, Adv.

UPON hearing counsel the Court made the following  
O R D E R

The learned counsels for the parties are present.  
Time is granted for filing counter affidavit on record.  
List again on 3.1.2013.

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|--|--|---------------|
|  |  | (M.A. SAYEED) |
|  |  | REGISTRAR     |

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